

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No.2002 of 2014

Dated: 17th October, 2014

**Present : Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Reliance Gas Transportation Infrastructure Ltd.Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. N. Venkataraman, Sr.Adv.
Mr. K. R. Sasiprabha
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Shruti Srivastava

Counsel for the Respondent(s): Mr. Anand K. Ganesan for R-1
Ms. Sonali Malhotra for PNGRB

ORDER

Admit. Issue notice to the Respondents. Dasti Service is permitted. Registry is directed to number the Appeal. Since issue is so simple, we feel that it would be appropriate to fix an early date for final disposal.

Post the matter for final disposal on **14.11.2014 at 02.30 p.m.** In the meantime, the pleading be completed.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. KarpagaVinayagam)
Chairperson**

Jp/vg